

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 404 of 2012 & 405 of 2012 in
(DFR) No. 2009 of 2012

Dated : 5th December, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Tamil Nadu Generation & Distribution CorporationAppellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s):

Mr. S. Vallinayagam

ORDER

For filing a better affidavit, post the matter on 16.01.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/sm